

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BAOSTEEL ENGINEERING INDIA
PRIVATE LIMITED**

1.	Name of Corporate Person	BAOSTEEL ENGINEERING INDIA PRIVATE LIMITED
2.	Date of incorporation Corporate Person	15/04/2013
3.	Authority under which corporate person is incorporated	Registrar of Companies, Delhi
4.	Corporate identity number/limited liability identity number of corporate person	U74900DL2013FTC250738
5.	Address of the registered office and principal office (if any) of corporate person	Registered Office: 256, Vardhman City Center-2, Near Shakti Nagar Under Bridge, Delhi North Delhi DL 110052
6.	Liquidation commencement date of corporate person	17th August 2022
7.	Name, address, email address, telephone number and the registration number of the liquidator	Jitesh Gupta Office No. 257, Vardhman City Center-2, Near Shakti Nagar, Under Railway Bridge, Delhi -110052 Email: Jitesh@jkgupta.com Telephone No. 011-23644449 IBBI/IPA-002/IP-N00144/2017-18/10380
8.	Last date for submission of claims	15th September 2022

Notice is hereby given that the Baosteel Engineering India Private Limited has commenced voluntary liquidation on **17th August 2022**.

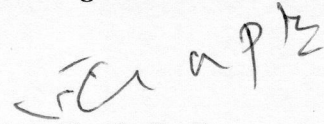
L. E. Gupta

The stakeholders of Baosteel Engineering India Private Limited are hereby called upon to submit a proof of their claims, on or before **15th September 2022** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false and misleading proofs of claims shall attract penalties.

Name and Signature of the Liquidator:



Jitesh Gupta

IBBI/IPA-002/IP-N00144/2017-18/10380

Date: 19/08/2022

Place: Delhi

**SCHEDULE I
FORM A**

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
BAOSTEEL ENGINEERING INDIA PRIVATE LIMITED**

1. Name of Corporate Person	BAOSTEEL ENGINEERING INDIA PRIVATE LIMITED
2. Date of incorporation of Corporate Person	15/04/2013
3. Authority under which Corporate Person is incorporated /registered	Registrar of Companies -Delhi
4. Corporate identity number / limited liability identity number of Corporate Person	U74900DL2013FTC250738
5. Address of the registered Office and Principal office (if any) of Corporate Person	Regd. Office: 256, Vardhman City Center-2, Near Shakti Nagar Under Bridge, Delhi North Delhi-110052
6. Liquidation commencement date of Corporate Person	17th August 2022
7. Name, address, email address, telephone number and the registration number of the Liquidator	Jitesh Gupta Regn. No.: IBBI/IPA-002/IP-N00144/2017-18/10380 Add.: Office No. 257, Vardhman City Center-2, Near Shakti Nagar, Under Railway Bridge, Delhi -110052 Ph: No: 011-23844449 Email: jitesh@jkgupta.com
8. Last date for submission of claims	15th September 2022

Notice is hereby given that the **Baosteel Engineering India Private Limited** has commenced voluntary liquidation on **17th August 2022**.

The stakeholders of **Baosteel Engineering India Private Limited** are hereby called upon to submit a proof of their claims, on or before **15th September 2022** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false and misleading proofs of claims shall attract penalties.

Jitesh Gupta

Date: 19.08.2022

Liquidator, Baosteel Engineering India Private Limited

Place: Delhi

Reg. No.: IBBI/IPA-002/IP-N00144/2017-18/10380

अनुसूची ।

प्ररूप ए

सार्वजनिक घोषणा

(भारतीय दिवाला और ऋण शोध अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया)
विनियमन, 2017 के विनियम 14 के अधीन)

बाओस्टील इंजीनियरिंग इंडिया प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ

1. कार्पोरेट व्यक्ति का नाम	बाओस्टील इंजीनियरिंग इंडिया प्राइवेट लिमिटेड
2. कार्पोरेट व्यक्ति के निगमन की तिथि	15 अप्रैल 2013
3. प्राधिकरण जिसके अधीन कार्पोरेट व्यक्ति निगमित / पंजीकृत है	रजिस्ट्रार ऑफ कंपनीज – दिल्ली
कार्पोरेट पहचान संख्या / सीमित देयता पहचान कार्पोरेट लोगों की संख्या	U74900DL2013FTC250738
5. कार्पोरेट व्यक्ति के रजिस्ट्रीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो तो) का पता	पंजीकृत कार्यालय : 256, वर्धमान सिटी सेंटर-2, शक्ति नगर अंडर ब्रिज के पास, दिल्ली उत्तरी दिल्ली – 110052
6. कार्पोरेट व्यक्ति का परिसमापन प्रारंभ होने की तिथि	17 अगस्त 2022
7. परिसमापक का नाम, पता, ई-मेल पता, दूरभाष संख्या तथा पंजीकरण संख्या	जितेश गुप्ता पंजी. सं: IBBI/PA-002/IP-N00144/2017-18/10380 पता : कार्यालय संख्या 257, वर्धमान सिटी सेंटर-2, शक्ति नगर के पास, रेलवे ब्रिज के नीचे, दिल्ली – 110052 फोन नं.: 011-23644449 ईमेल : jitesh@jkgupta.com
8. दावे जमा करने की अन्तिम तिथि	15 सितंबर 2022

एतद्वारा सूचना दी जाती है कि बाओस्टील इंजीनियरिंग इंडिया प्राइवेट लिमिटेड ने 17 अगस्त 2022 को स्वैच्छिक परिसमापन आरम्भ किया है।

बाओस्टील इंजीनियरिंग इंडिया प्राइवेट लिमिटेड के हितधारकों को एतद्वारा मद 7 के सम्मुख उल्लिखित पते पर परिसमापक के पास 15 सितंबर 2022 को या इससे पूर्व अपने दावों के प्रमाण जमा करने के लिए कहा जाता है। वित्तीय लेनदार केवल इलेक्ट्रॉनिक माध्यमों से ही अपने दावों के प्रमाण जमा करेंगे। अन्य सभी पक्षकार अपने दावों के प्रमाण व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक साधनों द्वारा जमा कर सकते हैं।

दावे के फर्जी अथवा भ्रामक प्रमाण की प्रस्तुति दंडनीय होगी।

जितेश गुप्ता

तिथि : 19 अगस्त 2022

परिसमापक, बाओस्टील इंजीनियरिंग इंडिया प्राइवेट लिमिटेड

स्थान : दिल्ली

पंजीकरण सं.: IBBI/PA-002/IP-N00144/2017-18/10380